

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 114

CP No. 7/Chd/Hry/2021

IN THE MATTER OF:

Rahul Tripathi

...

Petitioner

Versus

Birchford Labs Pvt. Ltd.

...

Respondent

Under Section: 271 r/w 272, CA 2013

Order delivered on 16.02.2024

Due to paucity of time, the matter could not be taken up today, hence, adjourned to 19.04.2024.

Sd/-

Court Officer